

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-2028/ND/2019**

**IN THE MATTER OF:**

**M/s. Dhingra Trading Co.**

**...PETITIONER**

**Vs.**

**M/s. Amazing India TV Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 08.11.2019**

**Coram:**

**SHRI. CH. MOHD. SHARIEF TARIQ, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Mr. Manu Garg, Advocate**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Learned counsel for the operational creditor is present. He is directed to make compliance with the order dated 17.09.2019 and file affidavit of service on the next date of hearing. Put up on 27.11.2019.

  
S-d

**(V.K. Subburaj)  
Member (T)**

  
S-d

**(Ch. Mohd. Sharief Tariq)  
Member (J)**